

Contested commercial cases disposed during the month of July-2024

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days for disposal	Whether Institution Mediation took Place	Pre-Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1406/2022	01.06.2022	PUNJAB NATIONAL BANK VS. PRADEEP GAUTAM	NEHA GARG & SH. RAJORA	9958986363 & 8595453305	01.07.2024	761	Yes	Contested			Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 34 of Arbitration Act,1996	OMP COMM-20/2020	10.02.2020	C.R. INTERNATIONAL VS INTEC CAPITAL LTD.	SH. SANJEEV SHARMA & SH. MALLIKA AHLUWALLA	9811378900 & 9990918352	03.07.2024	1605	No	Contested			Petition U/s 34 of Arbitration Act,1996
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1347/2023	13.10.2023	KRISHAN KUMAR GUPTA VS. MUNICIPAL CORPORATION OF DELHI	S.K. SINGH & SH. SANJEET MALIK	811161525 & 9958150227	05.07.2024	265	Yes	Contested			Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1621/2022	01.07.2022	ZIVAH INTERNATIONAL LTD. VS. CREATIVE MARKETING SOLUTIONS PVT. LTD.	SH. SAMEER TRIPATHI & SH. TUSHAR DIXIT	9953077972 & 9811942234	09.07.2024	739	Yes	Contested			Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2727/2022	21.12.2022	CUBEX INDUSTRIES LTD. VS. SHYAM NARAIN RAM KUBER SHUKLA	ADITI AGGARWAL & G.S. GANGWAR	9341145314 & 986394723	15.07.2024	572	Yes	Contested			Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-985/2022	01.04.2022	MUKESH GOEL VS. MUNICIPAL CORPORATION OF DELHI	A.K. TRIVEDI & SH. SANJEET MALIK	7635142325 & 9958150227	16.07.2024	837	Yes	Contested			Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2595/2022	30.11.2022	DEEPAK GARG VS. HERBONICS COSMETICS PVT. LTD.	HEMANT GUPTA ANR & PRAGYA DUBEY	6341133678 & 7830821368	23.07.2024	601	Yes	Contested			Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 34 of Arbitration Act,1996	OMP COMM-50/2023	11.04.2023	M/S. SONY SONS VS. DHANI LOANS & SERVICES PVT. LTD.	SH. VIPIN PILLAI & SH. AMAN VERMA	9213528073 & 9824263472	27.07.2024	473	No	Contested			Petition U/s 34 of Arbitration Act,1996
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-5/2021	04.01.2021	STATE BANK OF INDIA VS. VANDANA	SH. GOPAL SHARMA ANR & SH. UPKAR SINGH	9810210832 & 9999442895	29.07.2024	1302	Yes	Contested			Suit for Recovery
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS(COMM)	/566/2023	01-04-2023	NITIN ANEJA Vs RAJ KUMARI	SH R K ALAGH	9911444100	01-07-2024	455	NIL	Contested	NIL	NIL	Recovery
			306	OMP (COMM.)/	132/2023	25-07-2023	M/A PARAMOUNT PREMIER PVT LTD Vs NEERAJ GORVER	KUMAR SASHUBHAN	9810137773	08-07-2024	348	NIL	Contested	NIL	NIL	Recovery
			306	CS(COMM)	/1575/2019	22-08-2019	RAKESH CHAWLA VS USHA RANI JAIN ANR.	SH ASHWANI KUMAR	9910582725	10-07-2024	1813	NIL	Contested	NIL	NIL	Recovery
			306	CS(COMM)	1043/2023	18-07-2023	RAJESH KUMAR GUPTA PROPRIETOR OF M/S BALAJI AND ASSOCIATES Vs MUNICIPAL CORPORATION OF	SH MOHIT SINGHAL	9911692228	11-07-2024	372	NIL	Contested	NIL	NIL	Recovery
			306	CS(COMM)	1105/2023	31-07-2023	RAJESH KUMAR GUPTA PROPRIETOR OF M/S BALAJI AND ASSOCIATES Vs MUNICIPAL CORPORATION OF	SH MOHIT SINGHAL	9911692228	11-07-2024	345	NIL	Contested	NIL	NIL	Recovery

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name Respondent Name	VS Advocate	Advocate Mobile Number	Date of Decision	Days for disposal	Whether Institution Mediation took Place	Pre-Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section
			306	CS(COMM)	1106/2023	31-07-2023	RAJESH KUMAR GUPTA PROPRIETOR OF M/S BALAJI AND ASSOCIATES Vs MUNICIPAL CORPORATION OF	SH. MOHIT SINGHAL	9911692228	11-07-2024	345	NIL	Contested	NIL	NIL	Recovery
			306	CS(COMM)	945/2023	01-07-2023	PRAVEEN Vs MUNICIPAL CORPORATION OF DELHI	SH S.K. SINGH	9811826752	06-07-2024	371	NIL	Contested	NIL	NIL	Recovery
			306	CS(COMM)	1012/2023	11-07-2023	RAJESH KUMAR GUPTA PROPRIETOR OF M/S BALAJI AND ASSOCIATES Vs MUNICIPAL CORPORATION OF	SH. MOHIT SINGHAL	9911692228	06-07-2024	360	NIL	Contested	NIL	NIL	Recovery
			306	OMP (COMM.)	/147/2023	22-08-2023	NOSHAR Vs M/S SHRIRAM TRANSPORT FINANCE COMPANY LIMITED	MINU CHANDRA	8859922768	02-07-2024	315	NIL	Contested	NIL	NIL	34
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 1104/23	31.07.2023	RAJESH KUMAR GUPTA V/S MCD	MOHIT SINGHAL	9911692228	22.07.2024	357	Yes	DECREE	-----	-----	Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 133/2024	22.01.2024	SALEK CHAND V/S MCD & ANR	SATYENDER KR. SINGH	981161525	26.07.2024	186	Yes	DECREE	-----	-----	Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	OMP COMM 28/2020	15.02.2020	UNION OF INDIA V/S M/S HARISH CHANDRA INDIA	V. K RAI	9811603482	09.07.2024	1606	NO				
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	OMP COMM 101/2023	02.06.2023	CHINTA RAM & ANR. V/S SHRIRAM FINANCE LTD & ANR	SANJEEV SINGH	9899773514	06.07.2024	400	NO.				
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/1367/2020	09-09-2020	LOKESH KALRA Vs RAJ KUMAR SHARMA	SH. NETRA PAL SINGH	9350799917	01-03-2024	1269 DAYS	YES	NA	NA	NA	RECOVERY
			304 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/220/2023	04-02-2023	PUNJAB NATIONAL BANK Vs ANIL KUMAR	Ms. SURUCHI KUMARI	9716992446	04-03-2024	394 DAYS	YES	NA	NA	NA	RECOVERY
			304 EXTENSION BLOCK THO DELHI	PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/91/2023	29-05-2023	CLOUDWAY CONSULTING PVT. LTD AND Ors. Vs M/S NEO GROWTH CREDIT PVT. LTD. AND Anr.	SH. AVNISH KUMAR	9810769286	05-03-2024	281 DAYS	NO	NA	NA	NA	PETITION U/S 34 OF ARBITRATION ACT
			304 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/820/2019	29-05-2019	SAMANVYA INFRASTRUCTURE PRIVATE LIMITED Vs DELHI JAL BOARD AND ORS	Ms. RAJNI YADAV	9588856062	06-03-2024	1743 DAYS	NO	NA	NA	NA	RECOVERY
			304 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/341/2021	28-01-2021	SUNIL BABU SHARMA Vs DEEPAK JAIN	SH. SANJAY KUMAR	9810862947	12-03-2024	1139 DAYS	YES	NA	NA	NA	RECOVERY
			304 EXTENSION BLOCK THO DELHI	PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/61/2023	26-04-2023	STERLING AND WILSON PRIVATE LTD Vs M/S SHARMA TURNKEY ENGINEERS PVT LTD	SH. S.K. TYAGI	9811252685	28-03-2024	337 DAYS	NO	NA	NA	NA	PETITION U/S 34 OF ARBITRATION ACT
5	SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	304 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/1205/2023	29-08-2023	CHARANJEET ARORA THRU POA HOLDER AND BROTHER HARPREET ARORA Vs MUNICIPAL CORPORATION OF DELHI	ADVOCATE VIKASH SHARMA	9810566116	03-07-2024	309 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name	Respondent Name	VS Advocate	Advocate Mobile Number	Date of Decision	Days for disposal	Whether Institution Mediation took Place	Pre-Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section
			305 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/1281/2022	20-05-2022	BANK OF BARODA Vs MRS. SAROJ RANI		ADVOCATE PHILIP M.	8527866046	09-07-2024	781 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			306 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/355/2023	25-02-2023	PUNJAB AND SIND BANK Vs VIPIN JAIN		PRABHAKARAWASTI	9818893545	12-07-2024	503 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			307 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/952/2022	25-03-2022	EKLINGJEE POLYMERS PRIVATE LIMITED Vs JONSON RUBBER INDUSTRIES LIMITED		LOVEKESH27@GMAIL	9891947575	23-07-2024	851 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/1804/2019	25-02-2019	LEVI STRAUSS AND COMPANY Vs PIYUSH GOEL		MAIL@THELEGALIST	9810481016	24-07-2024	1976 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			309 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/1805/2019	25-02-2019	LEVI STRAUSS AND COMPANY Vs SANCHIT GARG		MAIL@THELEGALIST	9810481016	24-07-2024	1976 DAYS	YES	CONTESTED			RECOVERY
			309 EXTENSION BLOCK TH DELHI	PETITION U/S 34 OF ARBITRATION ACT	OPOMP (COMM.)/149/2023	26-08-2023	M/S JAYCO FOOTWEAR AND ORS. Vs HDFC BANK		advo.satyampandey@gmail.com	8.70E+009	29-07-2024	338 DAYS	NO (OBJECTION PETITION U/S 34 OF ARBITRATION)	CONTESTED	NIL	NIL	PETITION U/S 34 OF ARBITRATION ACT
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL			410	CS (COMM)	2175/2022		14.09.2022	UMESH TYAGI VS MCD	Sh. DEEPANSHU KHATRI	8860939496	01.07.2024	656 DAYS	No	Contested	NA
					410	ARB.COM	534/2018		27.09.2018	ORS. VS M/S. GE MONEY FINANCIAL SERVICES	SH. RAMAN KUMAR	9716909091	10.07.20024	2113 DAYS	No	Contested	NA
					410	OMP (COMM.)	36/2022		11.03.2022	INDIA PVT. LTD. VS TOYOTA FINANCIAL SERVICES	SH. MAYANK BANSAL	9891688600	12.07.2024	854 DAYS	No	Contested	NA
					410	OMP (COMM.)	123/2022		26.08.2022	AVIATION LTD. VS MAHINDRA AND MAHINDRA	SH. AHMED NASIR	9810272564	19.07.2024	693 DAYS	No	Contested	NA
					410	OMP (COMM.)	26/23		21.02.2023	VS. SBI CARDS & PAYMENTS SERVICES	SH. ABHINAV SHARMA	9899272882	26.07.2024	521 DAYS	No	Contested	NA
					410	CS (COMM)	2438/22		02.11.2022	INTERNET LTD. VS TRIANGLE INFOTECH PVT. LTD.	SH. RAJEEV AGGARWAL	9810028877	26.07.2024	267 DAYS	No	Contested	NA
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302		1072/2023		KAMAL GUPTA VS MUNICIPAL CORPORATION OF DELHI		VINAY KUMAR	NIL	29.07.2024	374	NIL	CONTESTED	NA	NA	RECOVERY
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central															
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/796/2020	06/03/20	MAPLE PRESS PVT LTD Vs JBC PUBLISHERS AND DIST (DELHI)		VIKRANT PACHHANDA(P)	9871138313	02/07/24	1344		CONTESTED			

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name	Respondent Name	VS Advocate	Advocate Mobile Number	Date of Decision	Days for disposal	Whether Institution Mediation took Place	Pre-Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/1241/2022	13/05/2022	HINDUSTAN METAL CAST HOUSE Vs MIYUSH GARG	SAHIL MAHAJAN(P),	9899100615	25/07/2024	804			CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS DJ/713/2020	01/12/20	ROOP KISHORE RASTOGI Vs SAGAR KHARBANDA	SONAL SINHA(P),	9810002285	20/07/2024	1651			CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/1007/2023	11/07/23	BALAJI AND ASSOCIATES Vs MUNICIPAL CORPORATION OF DELHI THROUGH ITS COMMISSIONER	MOHIT SINGHAL(P),	9810663690	08/07/24	274			CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/2248/2022	26/09/2022	ARUN AGGARWAL PROP OF M/S AGGARWAL TRADING CO AND ORS Vs RAVI BAJAJ DESIGNS PVT LTD AND ORs	AMIT KUMAR SHARMA(P),	7011525052	06/07/24	620			CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/4220/2021	22/10/2021	ICICI BANK Vs PRADEEP GOSWAMI	PRASHANT KUMAR(P),	9818030800	19/07/2024	1001			CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/2513/2022	18/11/2022	Sh SHIV KUMAR MITTAL Vs Smt VINEETA DEVI	SUNIL KUMAR(P),	8860313311	09/07/24	659			CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	COUNTER CLAIM	Counter Claim/70/2023	16/11/2023	MIYUSH GARG Vs M/S HINDUSTAN METALS CAST HOUSE THROUGH ITS PARTNER	S.C.JAIN(P),	8178399521	25/07/2024	252			CONTESTED			
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	307	Civil	CS (COMM)/989/2022	02/04/22	M/S JINDAL ENTERPRISES Vs MUNICIPAL CORPORATION OF DELHI	AK Trivedi	9871441764	27/07/24	#MACRO?	Yes	Contested	27/07/24	0		
			307	Civil	CS (COMM)/855/2021	08/03/21	WELCOME CREATION PVT LTD Vs SAREE TARUN TEXTILES	NEELAM MALIK	7303296156	22/07/24	#MACRO?	Yes	Contested	22/07/24	0		
			307	Civil	CS (COMM)/125/2021	08/01/21	BALTON RWANDA LTD Vs KRAUSS INTERNATIONAL	PRAVEEN KEJRIWAL	9699202403	05/07/24	#MACRO?	Yes	Dismissed in Deafult	05/07/24	0		
			307	Civil	CS (COMM)/485/2023	18/03/23	MANOJ KUMAR Vs ASHISH BANSAL	AMIT KUMAR	9810734421	20/07/24	#MACRO?	Yes	Decree (Ex-Parte)	20/07/24	0		
			307	Civil	CS (COMM)/492/2024	22/04/24	Hero InvestCorp Private Limited Vs Ashok Kumar	PARMOD KUMAR SINGH	9718209970	30/07/24	#MACRO?	Yes	Settled in Mediation	30/07/24	0		
			307	Civil	CS (COMM)/285/2024	23/02/24	M/s. Banarasi Silk Vs M/s. Sachdeva Brothers	SWADESH BANSAL	9899848679	23/07/24	#MACRO?	Yes	Settled	23/07/24	0		
			307	Civil	CS (COMM)/4405/2021	28/10/21	VEENA AGGARWAL PROP OF JAI BHAWANI TEXTILES Vs MOHD SHAKIL AHMED PROP OF JAMEEL ENTERPRISES	DROAN DUTT	9711780746	27/07/24	#MACRO?	Yes	Settled in Mediation	27/07/24	0		
			307	Civil	CS (COMM)/2314/2022	11/10/22	ADIDAS AG Vs JAGPREET SINGH	Aastha Singh	9818209970	31/07/24	#MACRO?	Yes	Decree (Ex-Parte)	31/07/24	0		

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name	Respondent Name	VS Advocate	Advocate Mobile Number	Date of Decision	Days for disposal	Whether Institution Mediation took Place	Pre-Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section
			307	Civil	Execution (Comm.)/269/2023	12/05/23	RELEVANT FINANCIAL RESOURCES PVT LTD	Vs NARESH PAL	Sunil Lalwani	9891880710	06/07/24	#MACRO?	Yes	Settled	06/07/24	0	
			307	Civil	Execution (Comm.)/79/2024	23/02/24	M/s. Om Parkash Municipal Corporation	Vs Delhi	Satyendra K Singh	9811161525	27/07/24	#MACRO?	Yes	Settled	27/07/24	0	
			307	Civil	Execution (Comm.)/82/2024	28/02/24	M/s. ORIENT LINKS PVT LTD	Vs Rajnish Bansal Prop of Shri Krishna Traders	Mahesh Sharma	9810493325	05/07/24	#MACRO?	Yes	Settled	05/07/24	0	
			307	Civil	OMP (COMM.)/135/2024	(1)02/03/24	HDFC BANK LTD.	Vs MOHAMMAD RASHID	ANISH BHOLA	9811452022	24/07/24	#MACRO?	Yes	Withdrawn	24/07/24	0	
			307	Civil	OMP (COMM.)/136/2024	(1)02/03/24	HDFC BANK LTD.	Vs AASHIK KHAN	ANISH BHOLA	9811452022	24/07/24	#MACRO?	Yes	Withdrawn	24/07/24	0	
			307	Civil	OMP (COMM.)/199/2024	(1)15/03/24	HDFC BANK LTD.	Vs RENU	ANISH BHOLA	9811452022	24/07/24	#MACRO?	Yes	Withdrawn	24/07/24	0	
			307	Civil	OMP (COMM.)/200/2024	(1)15/03/24	HDFC BANK LTD.	Vs KAPIL ARORA	ANISH BHOLA	9811452022	24/07/24	#MACRO?	Yes	Withdrawn	24/07/24	0	
			307	Civil	OMP (COMM.)/402/2024	(1)29/04/24	IDFC FIRST BANK LTD	Vs DILAWAR SINGH 4520	MAYANK MAHAJAN	9873347330	26/07/24	#MACRO?	Yes	Withdrawn	26/07/24	0	
			307	Civil	OMP (COMM.)/423/2024	(1)01/05/24	Tata Motors Finance Limited	Vs TABREJ ALAM 6373	MAYANK MAHAJAN	9873347330	20/07/24	#MACRO?	Yes	Withdrawn	20/07/24	0	
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central															
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	401	OMP COMM	22/2024	16.03.2024	BKC GARMENTS V/S UGRO CAPITAL LTD	V/S PAHUJA	PIYUSH PAHUJA	8860459079	10.07.2024	116					
			401	OMP COMM	23/2024	21.03.2024	BUSINESS SOLUTION PVT LTD V/S NEO GROWTH	V/S	RASHMI SINGH	8368980930	22.07.2024	123					
				CS COMM	2816/2021	10.08.2021	M/S HINDUSTAN METAL CAST HOUSE V/S SWETA RAJ	V/S	SAHIL MAHAJAN	9015668564	30.07.2023	1085					
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central			402	CIVIL	CS (COMM)/444/2023		14-03-2023	JAIN V/S A.K. TRIVEDI MUNICIPAL CORPORATION DELHI	9810104312		10-07-2024	484 Days	---	DISMISS ED	NIL

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name	Respondent Name	VS Advocate	Advocate Mobile Number	Date of Decision	Days for disposal	Whether Institution Mediation took Place	Pre-Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section	
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	201 Extn Block	Commercial	CS (COMM)/578/2019	05-12-2019	ASHOK SAXENA Vs NARENDER SINGH SOLE PROP OF M/S TIMONIC ENTERPRISES	VISHAL GARG(P),		9810171302	08-07-2024	1677	Yes	CONTESTED	Nil	Nil		
				Commercial	CS (COMM)/153/2022	23-02-2022	M/S OKAYA POWER PVT LTD Vs M/S NEELKANTH ENTERPRISES AND ORS	ACHIN MITTAL(P),		9811112729	26-07-2024	884	Yes	DECREE	Nil	Nil		
				Commercial	CS (COMM)/336/2021	11-08-2021	M/S ROMSONS MEDSOURCE Vs M/S DOWELL SURGICALS PVT LTD	VISHAL GARG(P),		9810171302	29-07-2024	1083	Yes	PLAINT RETURNED	Nil	Nil		
				Commercial	Civ DJ/590/2020	06-11-2020	MARELLI (INDIA) PVT LTD Vs AZAZO PRIVATE LIMITED	SIDDHARTH SILWAL(P),		9810535584	31-07-2024	1363	Yes	DECREE	Nil	Nil		
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	209 Extn Block	CS COMM	CS COMM100/2020	12.02.2020	M/s Nikunj wood p Ltd Vs Taruna Khosla		15.07.2024	21.08.2024	21.08.2024	NIL	NIL	NIL	NIL			
				CS COMM	CS COMM503/2023	06.07.2023	KARNATAKA BANK Vs JUHI GROVER		06.06.2024	07.08.2024	07.08.2024	NIL	NIL	NIL	NIL			
				CS COMM	CS COMM 778/2023	19.10.2023	SUNDIPIKA WAHAL Vs BALMEET SINGH KATHURIA		28.05.2024	01.08.2024	01.08.2024	NIL	NIL	NIL	NIL			
				CS COMM	CS COMM 28/2024	11.01.2024	Atul Nayyar (proprietor Of Kolors Unlimited) Vs K Limited		21.05.2024	30.07.2024	30.07.2024	NIL	NIL	NIL	NIL			
16	SH. DIG VJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	203 Extn Block	Recovery	CS (COMM)/396/2022	28-05-2022	ADIE BROS WON BREWERIES PVT. LTD. Vs PANKAJ SINGH	SHAILENDER KR.		9212257887		787		DECREE	SAME DAY	SAME DAY		
				Recovery	CS (COMM)/926/2022	28-11-2022	BITZER INDIA PRIVATE LIMITED Vs RITESH ANAND PROPRIETOR OF M/S KRYSTAL OVERSEAS	VINOD KUMAR		1.000E+011		15-07-2024	595		DECREE	SAME DAY	SAME DAY	
				Recovery	CS (COMM)/137/2023	02-02-2023	PUNJAB AND SINDH BANK Vs BISWASRI MUKHERJEE	SUKHVINDER SINGH GULATI		9654419096		29-07-2024	543		DECREE	SAME DAY	SAME DAY	
				Recovery	CS (COMM)/170/2023	20-02-2023	RAGHBIR SINGH Vs FOCAL POINT					23-07-2024	519		DECREE	SAME DAY	SAME DAY	
				Recovery	CS (COMM)/227/2023	04-03-2023	SANJAY MONGIA Vs SUKHVINDER SINGH	VARUN SINGH AHUJA		9971673660		01-07-2024	485		DECREE	SAME DAY	SAME DAY	
				Recovery	CS (COMM)/240/2023	10-03-2023	M/S AUTOVIKAS SALES AND SERVICE PVT LTD THROUGH ITS A R SH DHARAMVIR SINGH Vs SH AVINASH RAI	YOMESH DUTT SHARMA		981090048		05-07-2024	483		DECREE	SAME DAY	SAME DAY	
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	202 Extn Block	CS (COMM)	CS (COMM)/689/2022	30/08/22	SANJEEV SEHGAL Vs PURNIMA BHATIA	BHAGAT SINGH		9810133410	06/06/24	646	NA	DISMISSED	Nil	Nil		

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name vs Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days for disposal	Whether Institution Mediation took Place	Pre-Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section
				OMP (I) (COMM.)	OMP (I) (COMM.)/112/2024	01/06/24	D N PUBLICATIONS VS DELHI URBAN SHELTER IMPROVEMENT BOARD	KUMAR SUSHOBHAN	9810137773	06/06/24	5	NA	DISMISSED	Nil	Nil	
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	210 Extn Block	OMP (I) (COMM.)/120/2024	OMP (COMM.)/120/2024	07-06-2024	Shriram Finance Ltd Vs Jatin Sharma				1871		DISMISSED WITHDRAWN	AS		
				OMP (I) (COMM.)/127/2024	OMP (COMM.)/127/2024	03-07-2024	Shriram Finance Ltd Vs Snapio Express				1551		DISMISSED WITHDRAWN	AS		
				CS (COMM)/558/2022	CS (COMM)/558/2022	15-07-2022	CANARA BANK VS NARESH CHAND JAIN				1237		EX-PARTE			
				Misc DJ/328/2024	Misc DJ/328/2024	06-05-2024	Canara Bank Vs Satya Dev				1720		DISPOSED			
				CS (COMM)/68/2021	CS (COMM)/68/2021	23-01-2021	M/S SAHIL INDUSTRIES Vs M/S SRK ENTERPRISES						EX-PARTE			
				Execution (Comm.)/417/2023	Execution (Comm.)/417/2023	19-09-2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs GURSEV SINGH SACHDEVA						DISMISSED FOR NON-PROSECUTION			
				OMP (I) (COMM.)/119/2024	OMP (I) (COMM.)/119/2024	07-06-2024	Shriram Finance Ltd Vs Sunny Bhalla						DISMISSED WITHDRAWN	AS		
				Execution (Comm.)/411/2023	Execution (Comm.)/411/2023	11-09-2023	M/S STALLION SECURITY Vs DELHI URBAN SHELTER IMPROVEMENT BOARD						SINE-DIE			
				CS (COMM)/186/2024	CS (COMM)/186/2024	20-02-2024	Canara Bank E Syndicate Vs Ms Sanjeev Washing						EX-PARTE			
				CS (COMM)/480/2022	CS (COMM)/480/2022	08-06-2022	MS AIRFILTECHNOLOGIES PVT LTD Vs MS HIMALAYAN EQUIPMENTS MANUFACTURING CO						EX-PARTE			
				CS (COMM)/549/2019	CS (COMM)/549/2019	21-11-2019	SHREE KRISHNA PHARMACEUTICALS Vs AVAN PHARMACEUTICALS						EX-PARTE			
				CS (COMM)/39/2024	CS (COMM)/39/2024	18-01-2024	Saraogi Super Sales Pvt Ltd Vs Biswajit Das Prop M/s Das Readymade Center						EX-PARTE			
				CS (COMM)/777/2023	CS (COMM)/777/2023	19-10-2023	M/S RAJESH KUMAR DEORA PROPRIETOR KUMAR TAG AND LABEL CO Vs M/S AOV CLEVER KNITS LLP						SETTLED IN MEDIATION	IN		
				Counter Claim/11/2024	Counter Claim/11/2024	26-02-2024	Aov Clever Knits Llp And Ors Vs RAJESH KUMAR DEORA						COMPROMISE			

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days for disposal	Whether Institution Mediation took Place	Pre-Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section
				CS (COMM)/216/2024	CS (COMM)/216/2024	02-03-2024	Saraogi Super Sales Pvt Ltd Vs Deepak Kumar Jain Prop M/s Deepak Traders						EX-PARTE			
				OMP (I) (COMM.)/104/2024	OMP (COMM.)/104/2024	21-05-2024	Hdfc Bank Ltd Vs Yogesh Bhardwaj						DISMISSED WITHDRAWN	AS		
				OMP (I) (COMM.)/105/2024	OMP (COMM.)/105/2024	24-05-2024	Hdfc Bank Ltd Vs Shaile Singh						DISMISSED WITHDRAWN	AS		
				OMP (COMM.)/17/2021	OMP (COMM.)/17/2021	09-07-2021	SSMP INDUSTRIES LIMITED Vs MARUTHI FOOD CANNING INDUSTRIES AND ANR						PLAINT RETURNED			
				CS (COMM)/763/2022	CS (COMM)/763/2022	26-09-2022	SH. RAMAN SETHI Vs M/S BUNDL TECHNOLOGIES PVT. LTD.						SETTLED MEDIATION	IN		
				CS (COMM)/193/2024	CS (COMM)/193/2024	24-02-2024	Lancer Footwear India Pvt Ltd Vs M/s Dolphin Footwear Pvt Ltd						EX-PARTE			
				CS (COMM)/116/2020	CS (COMM)/116/2020	25-02-2020	R.K.YADAV Vs ANIL SHARMA						DISMISSED MERITS	ON		
				CS (COMM)/670/2023	CS (COMM)/670/2023	14-09-2023	IDBI BANK LTD. Vs CHANDRIKA ANAND						EX-PARTE			
				CS (COMM)/333/2024	CS (COMM)/333/2024	15-04-2024	M/s Ajanta Soya Ltd Vs M/s Maa Trading						DISMISSED FOR NON-PROSECUTION			
				CS (COMM)/140/2020	CS (COMM)/140/2020	12-03-2020	AMIT ARORA PROPRIETOR OF M/S KOOL AID ENGINEERS Vs DEEPAK KUMAR PROPRIETOR OF M/S						DISMISSED MERITS	ON		
				CS (COMM)/64/2022	CS (COMM)/64/2022	15-01-2022	M/S HAIKO LOGISTICS INDIA PVT. LTD. Vs M/S ORIENT CRAFT LIMITED						DISMISSED COMPROMISE	AS		
				OMP (I) (COMM.)/97/2024	OMP (I) (COMM.)/97/2024	10-05-2024	Hdfc Bank Ltd Vs Mhmd Sabir Ansari						DISMISSED WITHDRAWN	AS		
				CS (COMM)/281/2024	CS (COMM)/281/2024	26-03-2024	Max Engineering And Automation Pvt Ltd Vs Anodyne Water Engineering Co Pvt Ltd						EX-PARTE			
				CS (COMM)/210/2020	CS (COMM)/210/2020	28-08-2020	M/S KUDOS LABORATORIES INDIA LTD. Vs UPENDRA KUMAR						COMPROMISE			
				CS (COMM)/415/2024	CS (COMM)/415/2024	13-05-2024	M/s Fix Well Industries Vs Dhawani Trading Company						DISMISSED FOR NON-PROSECUTION			

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name	Respondent Name	VS Advocate	Advocate Mobile Number	Date of Decision	Days for disposal	Whether Institution Mediation took Place	Pre-Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section
				CS (COMM)/266/2023	CS (COMM)/266/2023	17-03-2023	ADIDAS AG	Vs MS KAMNA						COMPROMISE			
				OMP (I) (COMM.)/84/2024	OMP (I) (COMM.)/84/2024	23-03-2024	Jfc Leasing Private Limited	Vs Ajay Pal						DISMISSED FOR NON-PROSECUTION			
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	403 Extn Block	Civ DJ/1221/2018	Civ DJ/1221/2018	20-10-2018	VARAHI LIMITED	Vs MEENU BAJAJ			10-07-2024			Contested			
				CS (COMM)/117/2022	CS (COMM)/117/2022	10-02-2022	M/S AQUALITE INDUSTRIES PVT LTD	Vs M/S THIRUMALA FOOTWEAR			23-07-2024						
				CS (COMM)/395/2022	CS (COMM)/395/2022	28-05-2022	A B GRAIN SPIRITS PVT. LTD.	Vs RAVINDER KUMAR GOSWAMI PROP. RAVINDER DEPARTMENTAL STORE			31-07-2024						
				CS (COMM)/643/2022	CS (COMM)/643/2022	04-08-2022	CANARA BANK	Vs S S CREATIONS AND ANR			27-07-2024						
				CS (COMM)/9/2023	CS (COMM)/9/2023	02-01-2023	UNION BANK OF INDIA	Vs VJAY LAXMI SHG			09-07-2024						
				CS (COMM)/15/2023	CS (COMM)/15/2023	02-01-2023	UNION BANK OF INDIA	Vs YAMUNA SHG AND ORS			19-07-2024						
				CS (COMM)/239/2023	CS (COMM)/239/2023	10-03-2023	PUNJAB AND SINDH BANK	Vs AMRIT SINGH			05-07-2024			Contested			
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI		CS(COMM)	560/2022	09.06.2022	UNION BANK OF INDIA	Vs. M/S SINGH TOURS AND TRAVELS	PRIYA RANJAN	9958264316	10.07.2024	762	YES	DECREED	NIL	NIL	RECOVERY
				CS(COMM)	173/2024	23.02.2024	INVENTION INDIA EXPORTS PVT. LTD.	Vs. SHASHI GASKAUSHIK	SHASHI GASKAUSHIK	9990708680	10.07.2024	138	YES	DISMISSED	NIL	NIL	RECOVERY
				CS(COMM)	272/2022	10.03.2022	HT MEDIA VS. RAMYA ADVERTISING		BAJAJ & BAJAJ	9213187809	29.07.2024	872	YES	DECREED	NIL	NIL	RECOVERY
				OMP(COMM)	26/2018	16.11.2018	SOUTHERN ALLOYS FOUNDRIES PVT. LTD.	Vs. UNION OF INDIA	SUNIL KUMAR TIWARI	9899335023	10.07.2024	2063	NO	DISPOSED	N/A	N/A	U/S 34
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)			OMP-COMM	179 / 2023	16.12.2023	UNION OF INDIA	Vs. AGARWAL AND CO.	SH. ASHISH KUMAR SHARMA	9313471929	04.06.2024	174	NA	CONTESTED	NA	NA	ARBITRATION & CONCILIATION ACT 1996
				OMP-COMM	103 / 2019	01.07.2019	HANISH SINGLA VS. M/S TRUSTLINE SECURITIES LIMITED AND ANR.		SH. ALOK SINHA	9810019306	06.06.2024	1803	NA	CONTESTED	NA	NA	COUNTER CLAIM

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name	Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days for disposal	Whether Institution Mediation took Place	Pre-Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section
				OMP-COMM	64 / 2024	27.03.2024	RUBAL SATISH DHOOT VS. LIFE HOME FINANCE LTD.	AKSHARA ARSHI	9811634530	06.06.2024	72	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY	
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/106/2023	02/08/2023	OM PAL SINGH Vs NIRMAL BANG SECURITIES PVT LTD	SHEKHER KAUSHIK	9711305977	05/07/2024	338	NO	PETITION ALLOWED	Nil	Nil	PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	
OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT				OMP (COMM.)/110/2021	16/11/2021	JAGDISH KUR AND ORS Vs JASBIR SINGH SANDHU	BHARAT BERIWAL	9999971451	18/07/2024	975	NO	PETITION DISMISSED	Nil	Nil	PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT		
SUIT FOR TRADEMARKS				TM/16/2020	07/08/2019	HUDA BEAUTY LIMITED Vs CLASSIC TRADERS AND OTHERS	K G BANSAL	7417478967	27/07/2024	1816	YES	DECREED	Nil	Nil	SUIT FOR TRADEMARKS U/S 134 & 135		
SUIT FOR TRADEMARKS				TM/17/2020	07/08/2019	HUDA BEAUTY LIMITED Vs M/S. FLORA TRADERS AND OTHERS	K G BANSAL	7417478967	27/07/2024	1816	YES	DECREED	Nil	Nil	SUIT FOR TRADEMARKS U/S 134 & 135		
SUIT FOR TRADEMARKS				TM/18/2020	07/08/2019	HUDA BEAUTY LIMITED Vs CAPTURE MEDIA AND OTHERS	K G BANSAL	7417478967	27/07/2024	1816	YES	DECREED	Nil	Nil	SUIT FOR TRADEMARKS U/S 134 & 135		
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/197/2022	22-3-22	CANARA BANK Vs SATISH	Sh. Anshuman Srivastava	9990042642	06-07-24	837	Yes	Decree	NA	NA	Suit for Recovery	
12, New Court Block-I			U/s 34 of the Arbitration & Conciliation Act	OMP (COMM.)/10/2023	15-2-23	TECHPARK MAINTENANCE SERVICES PVT LTD Vs JONES LANG LASALLE BUILDING OPERATIONS PVT LTD	Sh. Lokesh Bholra	9999410660	06-07-24	507	NA	Allowed	NA	NA	Petition U/s 34 of Arbitration & Conciliation Act		
12, New Court Block-I			Civil Suit	CS (COMM)/501/2023	26-8-23	M/S MOMENTUM TECHSYS PVT LTD Vs DARPAN KATYAL	Sh. Chandra Bhushan Tiwari	9654643317	20-07-24	329	Yes	Decree	NA	NA	Suit for Recovery		
12, New Court Block-I			Civil Suit	CS (COMM)/93/2021	23-2-21	CHANCHAL Vs BHAWNA ROSE AND ORS.	Sh. Nitendra Sharma	9350292404	25-07-24	1248	Yes	Decree	NA	NA	Suit for Recovery		
12, New Court Block-I			U/s 34 of the Arbitration & Conciliation Act	OMP (COMM.)/1/2023	2-1-23	DSC LTD. Vs BAJAJ ELECTRICALS LIMITED	Deepak Khurana	9811231287	26-07-24	571	NA	Dismissed	NA	NA	Petition U/s 34 of Arbitration & Conciliation Act		
12, New Court Block-I			Civil Suit	CS (COMM)/94/2019	24-5-19	STATE BANK OF INDIA Vs M/S GRACE PRINT PACK	Sh Rajiv Kumar	9990781015	30-07-24	1894	NA	Decree	NA	NA	Suit for Recovery		
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	OMP (COMM)/6/2024	3-2-24	Sukam Power Systems Ltd Vs Hdfc Bank Limited	Bani Brar(P).	9811515182	27-07-24	175	YES	ALLOWED	N/A	N/A	U/S34 A & C ACT	
6, New Court Block-I			Commercial	CS (COMM)/125/2021	19-3-21	DIAMOND MODULAR PVT LTD Vs YASH ARORA AND ANR	S.K BANSAL(P).	26843455	09-07-24	1208	YES	CONTESTED	NOT FILED	N/A	SUIT FOR PERMANENT INJUNCTION/TRADE MARK		

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days for disposal	Whether Institution Mediation took Place	Pre-Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section
			6, New Court Block-I	Commercial	CS (COMM)/368/2019	21-11-19	OK PLAY INDIA LIMITED Vs HANCZHOU NARADA SALES COLTD AND ORS	ANIRUDH WADHWHA(P),	NOT PROVIDED	03-07-24	1686	YES	DISPOSED	NOT FILED	N/A	Declaration and Mandatory Injunction-- INJUNCTION
			6, New Court Block-I	Commercial	OMP (COMM)/66/2023	23-11-23	Sukam Power Systems Ltd Vs Hdfe Bank Limited	Bani Brar(P),	9811515182	27-07-24	247	YES	ALLOWED	N/A	N/A	U/S34 A & C ACT
25	SH. SANDEEP YADAV	South	17, New Court Block-I	Petition U/s 34	OMP (COMM.)/6/2019	25-3-19	SOLAR ENERGY CORPORATION OF INDIA LTD. Vs PASITHEA INFRASTRUCTURE LTD.	Amendra Kumar	9999905294	08-07-24	1932	NA	Contested	NA	NA	Petition Under Section 34
			17, New Court Block-I	Petition U/s 34	ARB. A.(COMM.)/4/2020	30-7-19	M/S GOGOAL HYDRO PVT. LTD. Vs BHARAT HEAVY ELECTRICALS LTD.	Sachin Lohia	Not Provided	08-07-24	1805	NA	Contested	NA	NA	Petition Under Section 34
			17, New Court Block-I	Petition U/s 34	OMP (COMM.)/3/2023	4-1-23	DR. SUMANTU VIRMANI Vs MRS. UPINDERJIT KHURANA	Varun Nischal	9811499378	20-07-24	563	NA	Contested	NA	NA	Petition Under Section 34
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	South	29, New Court Block-II	Commercial	CS (COMM)/361/2022	4-6-22	JYOTI PLASTIC WORKS PRIVATE LIMITED Vs Z TECH INDIA PRIVATE LIMITED	Not Available	Not Available	08-07-24	765	No	Contested	Not Filed	N.A.	CIVIL PROCEDURE CODE
			29, New Court Block-II	Commercial	CS (COMM)/406/2022	11-7-22	M/S ABM COMMUNICATION PVT. LTD. Vs M/S SAGAR RATNA RESTAURANTS PRIVATE LIMITED AND ORS.	Not Available	Not Available	24-07-24	744	No	Contested	Not Filed	N.A.	CIVIL PROCEDURE CODE
			29, New Court Block-II	Commercial	CS (COMM)/411/2022	14-7-22	SH.MANOJ KUMAR Vs MUNICIPAL CORPORATION OF DELHI FORMERLY SDMC	Not Available	Not Available	29-07-24	746	No	Contested	Not Filed	N.A.	CIVIL PROCEDURE CODE
			29, New Court Block-II	Commercial	CS (COMM)/74/2023	9-2-23	CANARA BANK Vs M/S MAHA LAXMI STORE THROUGH ITS PROPRIETOR SANDEEP KUMAR	Not Available	Not Available	26-07-24	533	No	Contested	Not Filed	N.A.	CIVIL PROCEDURE CODE
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	40, New Court Block-II	Commercial	CS/COM/636/2022	11-11-2022	NEW INDIA TIMBER STORE VS HSK INFRA PVT. LTD.	Sh. Satvinder Singh	9310905051	04-07-2024	601	-	DECREED	-	-	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS/COM/741/2019	18-12-2023	NARENDER KUMAR VS. PREM BAI	Sh. Satvinder Singh	9654444667	29-07-2024	224	-	DECREED	-	-	SUIT FOR RECOVERY
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	COMMERCIAL	CS (COMM)/49/2023	12-01-2023	SUJEET KUMAR THAKUR Vs DR. ABHIMANYU KUMAR	SUDHIR CHAND	7.84E+009	16-07-2024	551	--	DISMISSED	--	--	
29	MS. NEELAM SINGH, DISRICT JUDGE	SOUTH-EAST			CS (COMM)/659/2022	7/11/22	OPPLE LIGHTING INDIA PRIVATE LIMITED Vs MR. KIRANRAJ JAIN PROP OF M/S LAXMI DISTRIBUTORS	SAURABH KUMAR	N/A	7/1/24	721	Yes	DISMISSED	-	-	

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days for disposal	Whether Institution Mediation took Place	Pre-Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section
			14	Commercial Suit	CS (COMM)/7/2022	1/4/22	M/S P.V. TECHNO CONSTRUCT ANDCO. Vs M/S NBCC (INDIA) LTD	LALAN CHAUDHARY	N/A	7/3/24	911	Yes	DISMISSED			
					OMP (COMM.)/1/2024	1/3/24	Titech Engineers Private Limited Vs Bharat Bijlee Limited	ASHOK KUMAR TIWARI	N/A	7/5/24	184	Yes	DISMISSED			
					OMP (COMM.)/2/2024	1/3/24	Titech Engineers Private Limited Vs Bharat Bijlee Limited	ASHOK KUMAR TIWARI	N/A	7/5/24	184	Yes	DISMISSED			
					CS (COMM)/488/2023	5/22/23	M/S VALUES SPACES REALTORS PRIVATE LIMITED FORMERLY KNOWN AS MS JKS INFRASTRUCTURE PVT LTD Vs M/S EMPIRE TUBEWELLS PRIVATE LIMITED	DHEERAJ SHARMA	N/A	7/18/24	423	Yes	PLAINT REJECTED			
					OMP (COMM.)/42/2019	4/9/19	HSCC (INDIA) LTD. (A Government of India Enterprise) Vs Superior Restaurants and Foods Pvt. Ltd.	K.R. GUPTA	N/A	7/19/24	1928	Yes	PETITION U/O DISMISSED	34		
					OMP (COMM.)/26/2024	2/7/24	Union Of India Through Executive Engineer Vs A Enterprises Through Its Proprietor Ak Chaturvedi	HIMANSHU PATHAK	N/A	7/23/24	167	Yes	DISMISSED			
					CS (COMM)/41/2018	11/17/18	JAYBEE LAMINATION PVT LTD Vs SWASTIK COPPER PRIVATE LIMITED	DEEPAK DHINGA	N/A	7/23/24	2075	Yes	DISMISSED			
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	PETTITON U/S 34	OMP (COMM.)/118/2019	11/5/19	M/S GREEN BELT CONSTRUCTIONS PVT LTD Vs M/S REINFORCED EARTH INDIA PVT LTD	MR. ABID ALI BEERAN P	9.91E+009	7/5/24	1704	NO	CONTESTED			
				COMERCIAL SUIT	CS DJ/669/2020	12/9/20	SH. GAINDA SINGH Vs GURMEET SINGH	SH. SANJEEV KUMAR SHARMA	9.87E+009	7/5/24	1304	YES	Contested			
				COMERCIAL SUIT	CS (COMM)/121/2023	2/4/23	DEZINETREE PROJECTS PVT LTD Vs SPOKES DIGITAL INC	MS.CAUVERY	9711581069	7/16/24	528	YES	Contested			
				COMERCIAL SUIT	CS (COMM)/433/2023	5/4/23	RAVTI RAMAN JOSHI AND ANR Vs ALLAHABAD BANK (NOW KNOWN AS INDIAN BANK)	SH. KARTIK BHAITA	8.53E+009	7/22/24	445	YES	Contested			

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name	Respondent Name	VS Advocate	Advocate Mobile Number	Date of Decision	Days for disposal	Whether Institution Mediation took Place	Pre-Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section
				COMERCIAL SUIT	CS (COMM)/1052/2023	11/7/23	PUNJAB NATIONAL BANK Vs M/S SOURAV ENTERPRISES THROUGH ITS PROPRIETOR MR. RAVI KUMAR VERMA	SH. VINEET MUDGAL		9.87E+009	7/29/24	265	YES	Contested			
				COMERCIAL SUIT	CS (COMM)/265/2022	3/4/22	ANIL GARG Vs AMIT GARG	SH. P.K. AGGARWAL		9.87E+009	7/30/24	879	YES	Contested			
				COMERCIAL SUIT	CS (COMM)/456/2019	11/2/19	DHIRAJ GROVER Vs IMPERIA STRUCTURES LTD	SH. RAHUL SOOD		9.82E+009	7/31/24	1733	YES	Contested			
31	MS. ANU GROVER BALIGA	SOUTH-EAST		COMMERICAL SUIT	CS COMM/601/2023	7/3/23	STATE BANK OF INDIA VS SUNITA	AMIT KUMAR SINGH		7.01E+009	7/6/24	369	NO	Contested			
			21	COMMERICAL SUIT	CS DJ/503/2021	7/24/21	SANJEEV KUMAR JHA Vs SUNIL JHA	KARTICKAY MATHUR		9.90E+009	7/24/24	1096	NO	Contested			
				COMMERICAL SUIT	CS (COMM)/184/2023	2/23/23	STATE BANK OF INDIA Vs ASHOK SINGH KHUNGA	SALEHA HALDER		9.99E+009	7/29/24	522	NO	Contested			
				COMMERICAL SUIT	CS DJ/564/2019	7/5/19	PANKAJ SHARMA Vs HARNEET MADAN	VIPIN SUNDRIYAL		8.51E+009	7/31/24	1853	NO	Contested			
32	SH. BHUPESH KUMAR	SOUTH-EAST		COMMERICAL CASE	OMP (I) (COMM.)/4/2024	24-02-2024	INDU SACHDEVA AND ORS. Vs SPLENDOR BUILDWELL PVT. LTD. AND ANR.	SIDDHANT ASTHANA		9818501011	09-07-2024	136	YES	Contested			
			22	COMMERICAL CASE	CS (COMM)/91/2020	07-02-2020	M/S RAM CHARAN BANSAL CONSTRUCTION PVT LTD Vs DELHI JAL BOARD	VIVEKANAND ABHISHEK SEMWAL		9.81E+009	20-07-2024	1625	YES	Contested			
				COMMERICAL CASE	OMP (I) (COMM.)/71/2023	07-11-2023	CASPIAN INVESTMENTS PRIVATE LIMITED Vs DISRUPTIVE HEALTH SOLUTIONS PRIVATE LIMITED AND ORS	SONAM GUPTA		96676 67683	23-07-2024	259	YES	Contested			
33	MS NIRJA BHATIA	SOUTH-EAST		Comm.	596/22	08.06.2022	M/s Maxposure Media Group v/s M/S Oyster Communication	Naresh Gupta		9.81E+009	26.07.2024	779	-	Dismissed			
			30	Comm.	607/22	09.06.2022	Intex Technologies v/s Tata Consultancy	Avinash Sharma		7.29E+009	30.07.2024	752	-	Dismissed			

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days for disposal	Whether Institution Mediation took Place	Pre-Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section
34	SH. RAJESH KUMAR SINGH	SOUTH-EAST	23	COMMERCIAL CASE	CS DJ/1093/2018	25-07-2018	HANSAR Vs IFFCO TOKIO GENERAL INSURANCE CO. LTD	AMIT KUMAR MAIHAN	9.87E+009	27-07-2024	2194	YES	CONTESTED			
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	39	omp(com)	43/24	22-04-2024	Gunu Sindhu Chakrabthy vs Tata capotal housing financial limite	Rajit ku khare	9354499848	03.07.2024	321	NO	DECREE			
				CS(COMM)	330/24	03.05.2024	Surjit Lal Bhopal vs R & B Solutions	Aditya Chopra	9811455552	04.07.2024	63	NO	Allowed			
				CS(COMM)	324/19	12.04.2019	MS SHOPPING SERIES VS MS SHOPPING GALARY	Yashmi sehgal	9.72E+009	06.07.2024	1913	NO	DECREE			
				CS(COMM)	240/2023	13-03-2023	MS THE TRAVELOCEPT VS MS HOPEBERRY DIAGNOSTICS HEALTHCARE	DeepK Rana	9.81E+009	10.07.2024	486	NO	DECREE			
				CS(COMM)	391/2020	22-12-2020	MS SANGAM LEATHER VS MS REGENCY IMPEX	Sanjay Madan	9911477775	12-07-2024	1299	NO	DECREE			
				CS (COM)	111/2022	1/20/22	NETLAB SOLUTIONS INDIA VS MOHAN GOPAL SARASWAT PROPRIETOR OF MADHUR MILAN ELECTRICALS	Monoj Kumar	9.81E+009	20-07-2024	913	NO	DECREE			
				CS (COM)	169/23	2/21/23	CANARA BANK VS MISHICA GLOBAL PVT	SANJEEV CHOPRA	971142200	25.07.2024	521	NO	DECREE			
				CS (COM)	447/23	5/9/23	MS L COMPS AND IMPE PVT THROUGH ITS AR SHRI GAUTAM SINGH VS MS EXCLUSIVE INTERNATIONAL THOURH PARTNER,/MANAGER AFNAN AHMER	SATISH KUMAR TRIPATHI	7.07E+009	27.07.2024	446	NO	DECREE			
36	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	12	RECOVERY	115/2023	28-03-2023	R K TRADING COMPANY VS. JAI DURGA GARMENTS	PREM RATAN VS. YOGESH KUMAR	-	16-07-2024	473	YES	CONTESTED	NIL	NIL	
				RECOVERY	226/2022	26-07-2022	PRIYANSH AGGARWAL VS. DYNAMIC ARUA LLP AND ORS.	SARTHAK AHUJA VS.BRAHMANA ND PRASAD	-	10-07-2024	709	YES	CONTESTED	NIL	NIL	
				RECOVERY	225/2022	26-07-2022	BEAUTY ART PRINTS INDIA PVT LTD.VS.DYNAMIC AURA LLP & ORS.	SARTHAK AHUJA VS.BRAHMANA ND PRASAD	-	08-07-2024	707	YES	CONTESTED	NIL	NIL	
				RECOVERY	194/2023	25-05-2023	M/S INNOVATE INDIA VS. M/S A&S GLOBAL FREIGHT SOLUTIONS PVT.LTD.	PARAS JAIN VS. VINOD TRISAL	-	30-07-2024	430	YES	CONTESTED	NIL	NIL	

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name	Respondent Name	VS Advocate	Advocate Mobile Number	Date of Decision	Days for disposal	Whether Institution Mediation took Place	Pre-Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section		
37	SH. CHANDRA SHEKHAR DISTRICT JUDGE, COMMERCIAL COURT-02	EAST																	
38	SH. SANJEEV KUMAR MALHOTRA DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST									804			N/A					
			C.S. (COMM)/	29/2022	22-04-2022	CANARA BANK Vs SUBHADRA	SAROJ KUMAR JHA	9818701001	04-07-2024			351	CONTESTED		N/A				
			C.S. (COMM)/	69/2023	27-07-2023	GUPTA, PROPRIETOR OF M/S INOVELTY CARDS INDIA	PARALLEL CHAMBERS LAW	9811249331	12-07-2024			456	CONTESTED		N/A				
			C.S. (COMM)/	43/2023	20-04-2023	Vs M/S PARAMARA PROMOTIONS PRIVATE LIMITED	ALOK KUMAR PANDEY	958495050	19-07-2024							NA			
			C.S. (COMM)/	118/2023	01-11-2023	M/S SIMS MEDICARE Vs MEDICYL PHARMA	ANSAR AHMAD	9910568669	25-07-2024			267	CONTESTED			N/A			
39	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara																	
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)				DINESH CHANDRA VERMA PROPRIETOR OF NEW BHADAWAR JEWELLERS Vs ABHAY KUMAR	VIRESHWAR TYAGI	9.81E+009	05/07/2024	626	YES	DISMISSED	EXECUTION NOT FILED	NO			
			301, New Court Building SHD/KKD/Delhi	CS (COMM)	579/2022	18-10-2022	DHERAJ KUMAR VS RAJU SINGH PANWAR	RAM KUMAR SONI	9.60E+009	10/07/2024	407	YES	DECREED	EXECUTION NOT FILED	NO				
			301, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)			(RETD.) PROP. OF 3105/KULWANT WINGH SECURITY AGENCY VS UNION OF INDIA AND ANR	RAVI RAI	1.00E+010	15/07/2024	585	YES	DECREED	EXECUTION NOT FILED	NO				
			301, New Court Building SHD/KKD/Delhi	CS (COMM)	155/2019	24/12/2018	ANURAG JAIN PROP. OF M/S ANURAG FOOD PRODUCTS VS VISHAL KUMAR VERMA	ANEMESH RASTOGI	9.60E+009	18/07/2024	2033	YES	PARTLY ALLOWED	EXECUTION NOT FILED	NO				
			301, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	412/2022	05/07/2022	PRATAP DEPARTMENT STORE PRIVATE LIMITED VS M/S SHARDA RETAIL PRIVATE LIMITED AND ORS	ROHIT BOHRA	9.91E+009	25/07/2024	751	YES	DECREED	EXECUTION NOT FILED	NO				
			301, New Court Building SHD/KKD/Delhi	CS (COMM)	453/2021	09/11/2021	M/S GANPATI DENIM THROUGH ITS PARTNER MR NITIN GOYAL VS MRS. KIRNA GARG AND ORS	MONIKA GOEL	8.80E+009	29/07/2024	993	YES	DISMISSED	EXECUTION NOT FILED	NO				
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	Commercial																
				CS COMM	187/2023	05/04/2023	DAYA WATI V/S RD WIRE TECH MACHINES PVT LTD	SAGAR SHIVAM	9899979242	26.07.2024	413	Yes	DECREED	Execution not filed	nil				
				CS COMM	454/2022	27.07.2022	PUNJAB NATIONAL BANK V/S POOJA JAIN	BINEY KUMAR MISHRA	9868113796	26.07.2024	720	Yes	DECREED	Execution not filed	nil				
			Commercial																
			CS COMM	466/2023	18.09.2023	P.R. ENTERPRISES V/S JANVI CREATIONS	ANKIT KASHYAP	9315829565	29.07.2024	315	Yes	DECREED	Execution not filed	nil					

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name	Respondent Name	VS Advocate	Advocate Mobile Number	Date of Decision	Days for disposal	Whether Institution Mediation took Place	Pre-Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section
41	SH. SURENDER S. RATHI	Shahdara	303, New Court Building		CS (COMM)/641/2023	21-12-2023	Ram Pratap Goyal Vs Apollo Metalex Private Limited		Vikas Garg(P),	9990689033	08-07-2024	130	Yes	DECREED	N/A		
							PUNJAB NATIONAL BANK Vs MANJUS PURANG		Sudhir Kumar Singh(P),	9868927179	05-07-2024	200	Yes	DECREED	N/A		
42	Sh. Pawan Kumar Matto DJ (COMM-04)	Shahdara	C. No 304 Sh. Pawan Kumar Matto DJ (COMM-04)		CS(COMM)/368/2023	25-07-2023	MOHD. ASHFAQ VS ASHISH CHOUDHARY		A.K.SHARMA	9953840039	31-07-2024	372 DAYS	-	DECREED	Execution not filed till date		
43	MS. PREETI AGARWAL GUPTA DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	OMP(Comm.)/127/22	02.12.22	GOVIND GUPTA VS MAHINDRA AND MAHINDRA FINANCE LTD		BADAM SINGH		06.07.24	NIL	NIL	contested	NIL	NIL	NIL
							M/S SWIFT SECURITIES P LTD VS MOVIE TIMES CINEPLEX P LTD		SUNIL GOYAL		27.07.24	NIL	NIL	contested	NIL	NIL	NIL
							SSHIVANI DURGA SHANKRACHARYA AND ORS VS M/S MAHINDRA AND MAHINDRA FINANCIAL LIMITED		SANJEEV PRAKASH UPADHAYA		31.07.24	NIL	NIL	contested	NIL	NIL	NIL
44	SH.VINOD YADAV		316	Civil	CS(Comm.)/368/2021	30.07.21	Canara Bank Vs. Sangeeta Devi		Sanjeev Chopra	N.A	09.07.24	1075 Days	Yes	Contested	N.A	N.A	
							M/s Swift Securitas Pvt. Ltd. Vs. Movie Time Cinemas Pvt. Ltd. & Ors.		Sunil Goyal	N.A	18.07.24	1262 Days	Yes	Contested	N.A	N.A	
							Shiv Prakash Bansal Vs. Canara Bank		Abhishek Kaushik	N.A	22.07.24	1887 Days	Yes	Contested	N.A	N.A	

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days for disposal	Whether Institution Mediation took Place	Pre-Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial Suit	CS COMM. 120/2023	10.03.2023	ADANI VILMAR LTD. VS A.S. TRADERS	MAYANK GUPTA, H.P.S. SANJARWA;	8076753615, 9213125918	06.07.2024	484	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 336/2021	09.12.2021	AJAY KUMAR JAIN VS SUNITA THAREJA	M.P. CHAUDHARY, HIMANSHU JAIN	9773519477, 8447004930	15.07.2024	949	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	COUNTER CLAIM	16.09.2022	SUNITA THAREJA VS AJAY KUMAR JAIN	HIMANSHU JAIN, M.P. CHAUDHARY	8447004930, 9773519477	15.07.2024	668	YES	DISMISSED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 18/2022	24.12.2020	KAMLESH DHALL VS INZEX GLOBAL LLP	NAKUL JAIN, VRIDHI SHARMA	9810150166, 9560035480	20.07.2024	1304	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 434/2023	18.09.2023	PIYUSH GOEL VS PRIYA SONI	RATAN KUMAR SHUKLA, D.K. PANDEY	9958285625, 9958787573	23.07.2024	309	YES	ALLOWED	NIL	NIL	RECOVERY SUIT

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days for disposal	Whether Institution Mediation took Place	Pre-Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section
47	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.		613	Commercial Suit	CS (COMM)/100/2024	24.02.2024	M/s Jyoti Trading Co. Vs Rajesh Gupta	Sh. Pankaj Talwar	9811222080	06.07.2024	133	DECREED	NIL	NIL	Recovery suit	
			613	Commercial Suit	CS (COMM)/39/ 2024	16.01.2024	Rakesh Gupta Vs Dr. Batra S Positive	SH Nitin Garg	9958986363	19.07.2024	185	DECREED	NIL	NIL	Recovery suit	
			613	Commercial Suit	CS (COMM)/528/ 2023	09.11.2023	M/s Kay GEE Knitwear Works Pvt. Ltd. vs M/s P&G Enterprises Pvt. Ltd.	Sh Vipin Pillai	9213528073	29.07.2024	263	DECREED	NIL	NIL	Recovery suit	
			613	Arbitration Petition	OMP(i) Comm/09/2024	10.05.2024	Moneywise Financial Services Pvt. Ltd. vs Chandan Kumar pandey	Mr. Mehvish Khan	9319212148	24.07.2024	75	disposed	NIL	NIL	Section 9	
48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		614	Commercial Suit	CS(COMM) 31/2022	01.02.2022	CANARA BANK Vs. SH. SUNIL KUMAR (PROP. OF M/S R. P.HOSIERY)	SH. RAJIV B. SAMAIYAR & MS. KALPANA	9811343911	16.07.2024	896 DAYS	NIL	CONTESTED	NIL	NIL	
			614	Commercial Suit	CS(COMM) 446/2023	20.09.2023	SUNIL KUMAR VS KNIT CRAFT APPARELS	SH. O.P. CHANDERWAL	9818387656	24.07.2024	308 DAYS	NIL	CONTESTED	NIL	NIL	
			614	Commercial Suit	CS(COMM)127/2023	14.03.2023	CANARA BANK VS M/S R.K. ENTERPRISES	MS. CHITRA MALHOTRA	9212888057	29.07.2024	503 DAYS	NIL	CONTESTED	NIL	NIL	
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	509	CS(COMM)	447/2022	19-09-2022	M/S R.K. TRADING COMPANY Vs M/S BIG TREE FOOD AND HOSPITALITY LLP AND ORS	Dr. N.C. Sharma	9999926425	09.07.2024	659 Days		CONTESTED DECREED			
			509	CS(COMM)	22/2024	10.01.2024	BABLOO SAINI Vs VITAL HOME CARE	Sh.NIKHLESH VASHISHTH	9911363574	15.07.2024	187 Days		CONTESTED DECREED			
			509	OMP(COMM)	64/2023	13.12.2023	Rekha Sharma Vs M/s Riviera Frieght Industries System Pvt. Ltd.	Sh. Murari Tiwari & Associates	9811125857, 9810794901	22.07.2024	222 Days		CONTESTED DISMISSED			
			509	CS(COMM)	393/2022	06.08.2022	BANK Vs RAMNEEK SINGH	Sh. Rahul Sharma	9873029772	29.07.2024	723 Days		CONTESTED DECREED			
			509	CS(COMM)	530/2022	14.11.2022	NARESH PAL SINGH VS EVAAN ELEVATORS PVT LTD. THROUGH ITS DIRECTORS	Sh. Mangla	9899969669	30.07.2024	624 Days		CONTESTED DECREED			